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Title: Need to enforce regulations to prevent discharge of pollution causing effluents into the marine waters of Dakshina Kannada area of Karnataka.

SHRIMATI MANORAMA MADHAVRAJ (UDUPI): Sir, fishermen community, who eke out a living along the coastal belt of Udupi adjoining New Mangalore Port area, is confronted with the problem of pollution of marine waters due to discharge of industrial effluents by a multinational chemical manufacturing plant processing hazardous and toxic chemical substances.

The biological characteristics of marine waters along the coast adjoining NMPT Panambur area have undergone a vast change because of this effluent discharge repelling marine lives (fish etc.) towards deep sea and away from shore waters. It should be made incumbent on such chemical units producing hazardous chemical substances, to provide for captive effluent treatment/disposal systems.

I would urge the Ministry of Environment and Forests to exercise a strict vigil over this issue and enforce regulations concerning setting up of captive effluent treatment/disposal systems by chemical/industrial units located along the coast of Dakshin Kannada area.